

as the officers of the Orissa State cadre are concerned, I do not think there will be any surplus engineers.

Shri Panigrahi: May I know whether the present Chief Engineer of the Hirakud Dam Project will be continuing under the Orissa Government after control is transferred to the State Government?

Shri Hathi: He will be there for the purpose of the Chiplema Power House, if necessary.

Family Planning

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*160. { **Sardar Iqbal Singh:**
Shri Ram Krishan:

Will the Minister of Health be pleased to state:

(a) whether the Government of India have decided to allow advertisement of contraceptives; and

(b) if so, the reasons and conditions under which this has been allowed?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) In view of the importance of family planning in the national health programme, advertisements regarding those contraceptives which are approved by the Government of India as efficacious and harmless are permitted subject to the following conditions:

- (i) That the product shall not claim to be a remedy;
- (ii) That it shall be stated in the advertisement that the contraceptive shall be used only under medical advice;
- (iii) That no reference is made in the advertisement that Government have approved of the contraceptive or that sanction has been accorded for publishing the advertisement; and
- (iv) That the advertisement does not contravene Section 4 of the Drugs and Magic Remedies

(Objectionable Advertisements) Act, 1954.

Sardar Iqbal Singh: May I know whether the Drugs and Magic Remedies (Objectionable Advertisements) Act will be amended for this purpose?

Shri Karmarkar: It is quite adequate.

Sardar Iqbal Singh: This Act was enacted by Parliament because there were all sorts of advertisements of objectionable contraceptives in this country. What steps do Government propose to take now so that this thing does not repeat itself?

Shri Karmarkar: If it occurs, there is the law and they will be brought before the courts and punished.

Shri Panigrahi: Some pills have also been manufactured in foreign countries and they have been popular in India besides these contraceptives. May I know whether the Government is considering them also?

Mr. Deputy-Speaker: Now we are only on the question of advertisements of contraceptives in this country.

Shri S. M. Banerjee: May I know the amount spent annually on family planning in this country and the number of families planned per year?

Mr. Deputy-Speaker: General family planning is not connected with this question.

Shri Mohammed Imam: It is often said that many of these contraceptives are injurious. Have the Government taken any precaution to see that these contraceptives or most of them are harmless or will have the desired effect and will they be advertised only after they are tested by a competent doctor and proclaimed so?

Shri Karmarkar: They are put to test and it is only after satisfying

ourselves so far as we can that they are harmless that we permit the advertisements.

Shri Nath Pai: It has been advertised that the solution to the growth of population has been found in the form of a pill. May I know whether the medical authorities of the Government of India have examined the claim?

Mr. Deputy-Speaker: As I explained just now, for the present, in this question we are concerned with the question of advertisement of contraceptives.

Shri Nath Pai: The pill is a contraceptive pill and it is being advertised.

Mr. Deputy-Speaker: We are concerned only with the advertisement of contraceptives at present.

Shri Nath Pai: It is being advertised in India now and I read it in the latest issue of the LIFE.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon. Member said that he has read it in the latest issue of LIFE or some such paper. Normally, we do not go to it for precise or accurate information, scientific or other.

In regard to the so-called contraceptive pill, obviously, it would be a great thing if it is a simple, satisfactory and cheap contraceptive pill so discovered. In this matter some of our own doctors have taken the lead in research work at more than one place, and more particularly in Calcutta. They have done good work. Thus far, they are more or less satisfied that the pill works in regard to certain minor animals. The difficulty is that research on this takes time and now they are trying that in a methodical way so as to test the efficacy of it. And the Government of India have given them grants and are helping them in this process.

दिल्ली से गेहूँ का चोरी-छिपे ले जाया जाना

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*१६१. { श्री तंगामणि :
श्री नवल प्रभाकर :
श्री राधा रमण :
श्री बाजपेयी :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली और गाजियाबाद के बीच गेहूँ का तस्कर व्यापार चलता है;

(ख) यदि हाँ, तो इसे रोकने के लिये क्या कदम उठाये गये हैं; और

(ग) क्या इस सम्बन्ध में कोई गिरफ्तारियाँ की गयी हैं ?

खाद्य तथा कृषि मंत्री (श्री प्र० प्र० जैन):

(क) और (ख). जी हाँ, गेहूँ और गेहूँ से बने द्रव्य को दिल्ली से उत्तर प्रदेश स्थित स्थानों में चोरी चोरी से ले जाने की सूचनायें प्राप्त हुई थी। दिल्ली शासन ने उसकी रोक थाम के लिये प्रबन्ध कर दिया है। दिल्ली और उत्तर प्रदेश को मिलाने वाली सड़कों पर स्पेशल पुलिस बिठा दी गई है और माल की एक स्थान से दूसरे स्थान पर ले जाते समय जांच पड़ताल की जाती है।

(ग) अब तक १०४ आदमी गिरफ्तार किये जा चुके हैं।

Shri Tangamani: The hon. Minister just now stated that 104 persons have been arrested. May I know how much quantity of wheat has been seized from those people?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): About 883 mds.

Sardar Iqbal Singh: May I know what other steps Government have taken to arrest this smuggling of wheat than this seizure of wheat?